

LD-VC-CW-257-2020**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-257-2020**

**Gregory Daniel B. Shah
Thr. POA Keshawanand
Devidas Morajkar**

..... Petitioner

V e r s u s

**State of Goa,
Thr. Chief Secretary and anr.**

..... Respondents

Adv. Shivan Desai for the Petitioner.
Adv. Prashil Arolkar for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 7th October, 2020.**

ORDER:

Issue notice to the respondents, returnable on 21/10/2020.

2. Advocate Shri P. Arolkar takes notice for the respondents. He seeks time.
3. Post the matter on 21/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-